

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 10th September, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 25/2018(CZ)	Shri Vinay Ruthia Vs Smt. Susma Narang & 6 Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 26/2018(CZ)	Pritam Joshi Vs State of Rajasthan & 4 Ors.	Ms. Zubia Sajid, Adv.	
3.	Original Application No. 27/2018(CZ)	Niranjan Singh Vs State of MP & Anr.	Mr. Rohit Sharma, Adv.	
4.	Review Application No. 01/2018(CZ) in O.A.No.97/17	Arvind Patidar Vs. State of M.P. & 2 Ors.	Mr. Koustubh Pathak, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr.ChandraPrakashSingh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
7.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadhoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Saurabh Sharma, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 10-09-2018 shall be adjourned to 16-10-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in